

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 996
(TO BE ANSWERED ON THE 19th December 2018)

STRATEGY TO NEUTRALISE DRONES NEAR AIRPORTS

996. SHRI A.K. SELVARAJ

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the aviation security watchdog Bureau of Civil Aviation Security (BCAS) has finalised a strategy to neutralise drones near airports;
- (b) whether it is also a fact that Government is set to unveil a framework to regulate unmanned aircraft systems in the country;
- (c) whether it is also a fact that the BCAS will now conduct a trial to examine effective technology to neutralise drones, following which it will prepare technical specifications; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a) No, Sir.
- (b) On 27th August, 2018, the Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements, CAR, Section 3, Series X, Part I on Operation of Civil Remotely Piloted Aircraft System (RPAS). This CAR was developed with inputs from various Government Agencies, Industry Stakeholders, and after extensive public consultations. This CAR is effective from 1st of December, 2018 except for the provisions related to flight operations of RPAS as contained in Para 12 of the CAR till 31st December, 2018.
- (c) & (d) Yes, Sir. Airports Authority of India (AAI) has been entrusted with the proof of concept/ Pilot project with regard to Counter Drone Technologies.
